

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/6047/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 24 July, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJHj/24/1841 dtd. 18.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of casual leave on 18.07.2024, 19.07.2024 and 20.07.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/6048/A, dated , 24-07-24

Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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